

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/200/2016
NAME OF THE PETITIONER(S) : Kanaiah Vikram Dixit
NAME OF THE RESPONDENT(S) : M/s Vcan Active Carbon Private Limited & 3 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. A.M. IZAN GO COUNSEL FOR
PETITIONER

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ORDER

Counsel for petitioner present and stated that the parties are intending to settle the matter in a connected CP/386/IB/2017. No representation on behalf of the respondents. Time is enlarged at request. Put up on 15.02.2018.

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(S VIJAYARAGHAVAN)
Member (Technical)

^{sd-}
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

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